

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1908
ANSWERED ON:31.07.2015
Discrimination Against Women
M. Smt. Vasanthi

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to review the existing laws on discrimination against women in the country; and
(b) if so, the details thereof and the action taken by the Government so far in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): No madam. However, the Ministry regularly reviews the implementation of various legislations and if required, necessary amendments are carried out for effective implementation.
